Date: 02/06/2025

Mediator: Ms. Anupam Dhingra, Advocate

Case No.: 576/25 Case Id: 2505M04597 Referring Judge: Sh. Sahil Khurmi, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

BRIJ BHUSHAN SHARMA Vs. ARVIND SINGH

Total Days spent : 8

Case No.: 1207/18 Case Id: 2505M04591 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 10:30:00 PM

SMT PREM & ORS Vs. HIRA LAL & ANR

Total Days spent : 8

Total: 2

Mediator: Ms. Beena Sharma, Advocate

Case No.: 1534/24 Case Id: 2504M03612 Referring Judge: Ms. Neha Pandey, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

LAXMAN DASS Vs. SANJAY CHETIWAL & ANR

Total Days spent : 33

Case No.: 1537/23 Case Id: 2505M03881 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

UNION BANK OF INDIA Vs. NEELIMA LADIES GARMENTS & COSMETICS & ORS

Total Days spent :

Case No.: 29814/16 Case Id: 2505M03980 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 1:00:00 PM

LAJPAT RAI Vs. SHASHI BALA

Total Days spent : 26

Case No.: 532/24 Case Id: 2504M03019 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MOHD AAMIR & ANR Vs. MOHD MUJEEB & ANR

Total Days spent: 54

Case No.: 5198/24 Case Id: 2505M04482 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

DCB BANK LTD Vs. OM MEDICAL STORE

Total Days spent : 12

Case No.: 9526/24 Case Id: 2505M04420 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

DCB BANK LTD Vs. RAHUL

Page No.: 18

Date: 02/06/2025

Total Days spent: 12 Total: **Mediator:** Ms. Geeta Vohra, Advocate 2505M04418 Case No.: 737/22 Case Id: Referring Judge: Ms. Manya, DJS Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 11:00:00 AM **SHIVANI** Vs. **ROHIT Total Days spent:** 12 2505M04485 Referring Judge: Sh. Rajesh Malik, DHJS Case No.: 5719/18 Case Id: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 11:00:00 AM Case Type: M/S VIVA BOOKS PVT LTD Vs. **ABDIN ENTERPRISES & COMPANY Total Days spent:** 12 Case No.: 120/25 Case Id: 2505M03867 Referring Judge: Sh. Murari Prasad Singh, DHJS 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. 11:30:00 AM Case Type: **Hearing Time: REKHA** Vs. **NEERAJ SINGH Total Days spent:** 26 2504M03595 Case No.: 103/22 Case Id: Referring Judge: Sh. Sachin Gupta, DHJS Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time:** 12:00:00 PM **GULACHI DEVI** Vs. **RAM PHAL Total Days spent:** 33 Case No.: Case Id: 2504M03036 Referring Judge: Ms. Pooja Suhag, DJS 2672/21 Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 1:00:00 PM **HPL ELECTRIC & POWER LTD NEERAJ KUMAR NAGARIYA** Vs. **Total Days spent:** 54 2505M04740 Ms. Surabhi Sethi, DJS Case No.: 65/25 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time: IDFC FIRST BANK LTD** Vs. **RAJWATI DEVI Total Days spent:** 5 2504M03356 Sh. Rishabh Tanwar, DJS Case No.: 2341/19 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time:** M/S JANA SMALL FINANCE BANK LTD Vs. **SUNITA Total Days spent:** 40 2503M02065 Ms. Shivli Talwar, DJS Case No.: Case Id: Referring Judge: 676/22

Vs.

MATRIMONIAL: DOMESTIC VIOLENCE

Case Type:

MONIKA

Page No.: 1

ANUJ KUMAR & ORS

Hearing Time:

2:30:00 PM

Date: 02/06/2025

Total Days spent:

82

Total: 8

Mediator: Ms. Kusum Lata Sharma, Advocate

Case No.: 161/25 Case Id: 2505M03971 Referring Judge: Sh. Nikhil Chopra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

HDFC BANK LTD Vs. JITENDER MISHRA

Total Days spent : 26

Case No.: 9666/23 Case Id: 2505M04689 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

DCB BANK LTD Vs. HUNNY NAGPAL

Total Days spent : 5

Case No.: 990/22 Case Id: 2504M03029 Referring Judge : Ms. Monika Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

RAKESH KUMAR Vs. SATPAL

Total Days spent : 54

Case No.: 122/24 Case Id: 2502M01740 Referring Judge: Sh. Hem Raj, DHJS

AKSHAT KAPOOR & ANR Vs. STATE OF NCT OF DELHI & ORS

Total Days spent : 96

Case No.: 8573/17 Case Id: 2505M04748 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POOJA FINELEASE LTD Vs. JAI KUMAR

Total Days spent : 5

Case No.: 731/24 Case Id: 2504M02930 Referring Judge : Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:30:00 PM

RAGHAV SABHARWAL Vs. BHAVNA KUMAR

Total Days spent: 54

Case No.: 3398/19 Case Id: 2503M02187 Referring Judge: Sh. Kapil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR INJUNCTION Hearing Time: 2:30:00 PM

SHAHIDA Vs. SIRAJUDDIN

Total Days spent : 75

Total: 7

Mediator: Ms. Mamta Rani, Advocate

Date: 02/06/2025

Case No.: 524/24 Case Id: 2505M04400 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

AVNEET KAUR Vs. GURPREET SINGH & ORS

Total Days spent : 12

Case No.: 303/24 Case Id: 2504M03587 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

SEEMA MIRZA Vs. IRFAN & ORS

Total Days spent : 33

Case No.: 3257/16 Case Id: 2504M03575 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

WEST SHASTRI NAGAR L BLOCK WELFARE Vs. DHARMVIR VASHISHT & ORS

Total Days spent : 33

Case No.: 1548/16 Case Id: 2504M03574 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

WEST SHASTRI NAGAR L BLOCK WELFARE Vs. SURENDER SHARMA & ANR

Total Days spent : 33

Case No.: 669/16 Case Id: 2504M03573 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

WEST SHASTRI NAGAR L BLOCK WELFARE Vs. DHARMVIR VASHISHT & ORS

Total Days spent : 33

Case No.: 00164028/24 Case Id: 2505M04746 Referring Judge: Sh. Raj Kumar Tripathi, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. MOHD ALAM

Total Days spent : 5

Case No.: 715/17 Case Id: 2505M04483 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S TARA SALES CORPORATION Vs. M/S A V IMPEX

Total Days spent : 12

Case No.: 713/17 Case Id: 2505M04484 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S TARA SALES CORPORATION Vs. M/S A V DESIGNS & EXHIBITIONS PVT LTD

Total Days spent : 12

Case No.: 1772/22 Case Id: 2505M04664 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S DHANMUDRA NIDHI LTD Vs. BHUPINDER SINGH

Total Days spent : 5

Date: 02/06/2025

Case No.: 9832/24 Case Id: 2504M03667 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

INDRA Vs. SAURABH GAMBHIR

Total Days spent : 33

Total: 10

Mediator: Ms. Mohini, Advocate

Case No.: 1836/24 Case Id: 2505M04395 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

MEGHA KHANDELWAL Vs. RAJENDRA KHANDELWAL

Total Days spent : 12

Case No.: 6974/24 Case Id: 2503M02436 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

TARANJEET KAUR Vs. HARJEET SINGH BHATIA

Total Days spent : 68

Case No.: 643/19 Case Id: 2504M03583 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S ICICI BANK LTD Vs. RAM PRAKASH TIWARI

Total Days spent : 33

Case No.: 2180/24 Case Id: 2504M03358 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S DS TRADERS Vs. AMANDEEP SINGH NINDRA

Total Days spent : 40

Case No.: 100/24 Case Id: 2504M03334 Referring Judge: Ms. Illa Rawat, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

UNION OF INDIA Vs. M/S ENKAY ENTERPRISES

Total Days spent : 40

Case No.: 72/2025 Case Id: 2504M03669 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 1:00:00 PM

MONIKA VERMA Vs. SHANKAR VERMA & ORS

Total Days spent : 33

Case No.: 691/23 Case Id: 2504M03348 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT
Hearing Time: 2:00:00 PM

GURMEET SINGH & ORS Vs. RUPA & ORS

Total Days spent: 40

Date: 02/06/2025

Case No.: 3135/21 Case Id: 2504M03405 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S AGRICO ORGANICS LTD Vs. NILESH MAKADIA

Total Days spent : 40

Case No.: 3056/23 Case Id: 2504M03600 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

KAVITA Vs. DUSHYANT MEHRA

Total Days spent : 33

Case No.: 1947/23 Case Id: 2504M03031 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:15:00 PM

HDFC BANK LTD Vs. ANAS NOUSHAD

Total Days spent : 54

Total: 10

Mediator: Ms. Preeti Khattar, Advocate

Case No.: 10038/23 Case Id: 2505M04480 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

DCB BANK LTD Vs. JAGJEET KAUR

Total Days spent: 12

Case No.: 281/24 Case Id: 2505M03870 Referring Judge: Sh. Harvinder Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:00:00 PM

DINESH KUAMR Vs. VIRENDER PAL & ORS

Total Days spent : 26

Case No.: 282/24 Case Id: 2505M03871 Referring Judge: Sh. Harvinder Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:00:00 PM

RAJINDER MEENA Vs. VIRENDER PAL & ORS

Total Days spent : 26

Case No.: 655/25 Case Id: 2505M04738 Referring Judge: Ms. Richa Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

GURMEET KAUR Vs. PARKASH KAUR & ANR

Total Days spent : 5

Case No.: 80/25 Case Id: 2505M04406 Referring Judge : Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

MANPREET KAUR Vs. KAMALDEEP SINGH & ORS

Total Days spent: 12

Date: 02/06/2025

Case No.: 948/18 Case Id: 2505M04477 Referring Judge: Ms. Sana Khan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

RAJENDER KUMAR G MEHTA Vs. M/S KAARU COLLECTIONS PVT LTD

Total Days spent : 12

Case No.: 1244/24 Case Id: 2505M04662 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

LAKHI RAM Vs. THE PRINCIPAL QUEEN MARRY SCHOOL

Total Days spent : 5

Case No.: 323/22 Case Id: 2505M04402 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

VARSHA BANSAL Vs. SHANTI SWAROOP NARULA & ANR

Total Days spent : 12

Case No.: 145/23 Case Id: 2505M04666 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

SHEETAL VERMA Vs. NITIN VERMA & ORS

Total Days spent : 5

Case No.: 3419/20 Case Id: 2504M03605 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. TAYYAB HUSSAIN

Total Days spent : 33

Case No.: 737/24 Case Id: 2505M04745 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. NARESH KUMAR

Total Days spent : 5

Case No.: 1636/18 Case Id: 2505M04490 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 3:00:00 PM

MANOJ KUMAR Vs. PUSHPA SRIVASTAVA

Total Days spent : 12

Case No.: 84/25 Case Id: 2505M04413 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:00:00 PM

SAREEF Vs. ORIENTAL INSURANCE LTD COMPANY

Total Days spent : 12

Total: 13

Mediator: Ms. Rekha Garg, Advocate

Date: 02/06/2025

Case No.: 316/19 Case Id: 2505M03895 Referring Judge: Sh. Satish Kumar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:00:00 AM

YUGAL RAWAL & ANR Vs. PAWAN AGGARWAL

Total Days spent : 26

Case No.: 100/24 Case Id: 2505M04396 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

TARANJEET KAUR Vs. MANJEET SINGH & ORS

Total Days spent : 12

Case No.: 1080/24 Case Id: 2505M03979 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SUNIL KASANA Vs. KRISHAN PATEL

Total Days spent : 26

Case No.: 337/22 Case Id: 2504M03614 Referring Judge : Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

DIVYA JASWAL Vs. SIDHARTH VERMA & ORS

Total Days spent : 33

Case No.: 2897/23 Case Id: 2503M02118 Referring Judge: Sh. Ankit Solanki, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S SHREE KANAHA ENTERPRISES Vs. M/S ANNPOORNA INDUSTRIES

Total Days spent : 82

Case No.: 6483/23 Case Id: 2504M03584 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

LEENA Vs. KARTAVYA MARWAH

Total Days spent : 33

Case No.: 2876/23 Case Id: 2502M01338 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. RAM LALIN RAI

Total Days spent : 110

Case No.: 89/17 Case Id: 2504M03606 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

NIKHIL SURYAVANSHI Vs. DEEPA SURYAVANSHI

Total Days spent: 33

Case No.: 2458/24 Case Id: 2505M04411 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

TPDDL Vs. YASH PAL SHARMA

Total Days spent : 12

Date: 02/06/2025

Total: 9

Mediator: Ms. Shelly Rohtagi, Advocate

Case No.: 406/22 Case Id: 2505M03894 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. AMAN GUPTA

Total Days spent : 26

Case No.: 1520/24 Case Id: 2411M09725 Referring Judge: DLSA Central, DLSA (Central)

Case Type: COMMERCIAL: COMMERCIAL Hearing Time: 12:00:00 PM

MS SUPER CASSETTE INDUSTRIES PVT LTD Vs. M/S ACT LTD

Total Days spent : 194

Case No.: 678/24 Case Id: 2505M03863 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

ASHA SINGH Vs. KAWAL PREET KAUR

Total Days spent : 26

Case No.: 325/19 Case Id: 2505M04743 Referring Judge: Ms. Sukriti Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. AMAN

Total Days spent : 5

Case No.: 4/25 Case Id: 2505M04672 Referring Judge: Sh. Sanjay Jindal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

HARJEET SINGH Vs. SHRI RAM TRANSPORT FINANCE CO LTD

Total Days spent :

Case No.: 537/17 Case Id: 2505M04660 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

JAIBUN NISHA Vs. HASMUDDIN & ORS

Total Days spent : 5

Case No.: 98234/16 Case Id: 2504M03592 Referring Judge: Sh. Kapil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SAVITRI DEVI & ORS Vs. YOGESH NANGOLIA & ANR

Total Days spent : 33

Case No.: 5241/22 Case Id: 2505M03886 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

DCB BANK LTD Vs. SAHILA

Total Days spent : 26

Page No.: 1

Date: 02/06/2025

Case No.: 6347/19 Case Id: 2505M03898 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

ANJU KAPUR Vs. SANJEEV KAPUR & ORS

Total Days spent : 26

Total: 9

Mediator: Not Assigned, NIL

Case No.: 1180/23 Case Id: 2505M04559 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent :

Case No.: 9121/22 Case Id: 2505M04613 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

DEEPAK TALWAR Vs. PARVINDER SINGH

Total Days spent : 9

Case No.: 1182/23 Case Id: 2505M04561 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent : 9

Case No.: 1181/23 Case Id: 2505M04560 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent : 9

Case No.: 1179/23 Case Id: 2505M04558 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent : 9

Case No.: 1178/23 Case Id: 2505M04557 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent : 9

9

Case No.: 1185/23 Case Id: 2505M04564 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent : 9

Date: 02/06/2025

Case No.: 1184/23 Case Id: 2505M04563 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent : 9

Case No.: 1183/23 Case Id: 2505M04562 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJAT INSULATORS Vs. M/S NIPUN APPLIANCES PVT LTD & ORS

Total Days spent : 9

Case No.: 1202/24 Case Id: 2505M04832 Referring Judge: Sh. Gorakh Nath Pandey, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

HERO INVESTCORP PVT LTD Vs. ASHOK KUMAR

Total Days spent : 3

Total: 10

Mediator: Sh. Ajay Kumar, Advocate

Case No.: 4562/22 Case Id: 2505M04751 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

DCB BANK LTD Vs. MANISH KUMAR

Total Days spent: 5

Case No.: 192/24 Case Id: 2504M03322 Referring Judge: Ms. Upasana Satija, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

M/S INDIA MASALA CO Vs. M/S SNOW VIEW CAFE PVT LTD & ORS

Total Days spent : 40

Case No.: 160/19 Case Id: 2504M03347 Referring Judge: Ms. Vandana, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

LALITA KUMARI RAKYAN & ANR Vs. MAHENDER SINGH & ORS

Total Days spent: 40

Case No.: 12/24 Case Id: 2505M04683 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SMILY BUTTAN Vs. PUNEET BUTTAN & ORS

Total Days spent : 5

Case No.: 11166/16 Case Id: 2505M03883 Referring Judge: Sh. Satish Kumar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SATISH GARG & ANR Vs. SANJAY GOEL & ORS

Total Days spent : 26

Date: 02/06/2025

Case No.: 8949/22 Case Id: 2505M03982 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. ASH NARAYAN

Total Days spent : 26

Total: 6

Mediator: Sh. Durga Pd., Advocate

Case No.: 426/23 Case Id: 2505M03869 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

REMEDIUM ENTERPRISES PVT LTD Vs. MAHAL PRINTERS & ORS

Total Days spent : 26

Case No.: 2744/22 Case Id: 2503M02437 Referring Judge: Sh. Deepak Garg, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

SIMBA TOY INDIA PVT LTD Vs. NIPPON TOYS INDUSTRIES & ORS

Total Days spent : 68

Case No.: 528/24 Case Id: 2503M02424 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

OM LOGISTICS LTD Vs. SWG INDUSTRIES LTD

Total Days spent : 68

Case No.: 55/20 Case Id: 2505M04410 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:30:00 PM

NARINDER KAUR Vs. ANDEEP SINGH @ SHUNTY

Total Days spent: 12

Total: 4

Mediator: Sh. Gorakh Nath Pandey, DHJS

Case No.: 544/24 Case Id: 2504M02920 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

MOHD ADIL Vs. MOHD MOHSEEN & ORS

Total Days spent : 54

Case No.: 349/20 Case Id: 2504M03350 Referring Judge: Sh. Sidhant Krishan Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

MUKUL KUMAR TULI Vs. SONU CREATIONS

Total Days spent : 40

Case No.: 373/20 Case Id: 2504M03351 Referring Judge: Sh. Sidhant Krishan Singh, DJS

Date: 02/06/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

MUKUL KUMAR TULI Vs. RAJEEV GROVER

Total Days spent : 40

Case No.: 6086/24 Case Id: 2505M04686 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

JYOTI TIMBER Vs. M/S DREAM HOME DECOR HUB PVT LTD

Total Days spent : 5

Case No.: 6085/24 Case Id: 2505M04685 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

JYOTI TIMBER Vs. M/S DREAM HOME DECOR HUB PVT LTD

Total Days spent :

Case No.: 6087/24 Case Id: 2505M04687 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

JYOTI TMBER Vs. M/S DREAM HOME DECOR HUB PVT LTD

Total Days spent :

Case No.: 6088/24 Case Id: 2505M04688 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

JYOTI TIMBERS Vs. M/S DREAM HOME DECOR HUB PVT LTD

Total Days spent :

Total: 7

Mediator: Sh. Mukesh Kumar Sharma, Advocate

Case No.: 312/17 Case Id: 2504M03325 Referring Judge: Sh. Shashank Nandan Bhatt, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. SUMIT MALIK

Total Days spent : 40

Case No.: 410/24 Case Id: 2505M04750 Referring Judge: Sh. Rajesh Malik, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

PRAVEEN KUMAR & ANR Vs. RAJ KUMAR ATAL

Total Days spent : 5

Case No.: 1176/22 Case Id: 2504M02924 Referring Judge: Ms. Vandana, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

PROMILA CHHABRA Vs. M/S VOLKSWAGEN FINANCE PVT LTD

Total Days spent : 54

Case No.: 611/24 Case Id: 2505M04409 Referring Judge: Sh. Ajay Gupta, DHJS

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5

Date: 02/06/2025

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:15:00 PM

M/S WOODVER COATINGS PVT LTD Vs. NIKHIL JAIN

Total Days spent: 12

Case No.: 80116/16 Case Id: 2504M02926 Referring Judge: Ms. Arjinder Kaur, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:30:00 PM

MOHD AKRAM Vs. MOHD ASLAM

Total Days spent : 54

Case No.: 1707/24 Case Id: 2504M02938 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR INJUNCTION Hearing Time: 12:30:00 PM

URMILA Vs. GAURI SHANKAR & ORS

Total Days spent : 54

Case No.: 6253/23 Case Id: 2505M04663 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SIRI IN FINLEASE PVT LTD Vs. NOOR JAHAN

Total Days spent : 5

Case No.: 8989/17 Case Id: 2505M04481 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

KAMLA JOSHI Vs. AKASH DEEP SARWAN

Total Days spent : 12

Case No.: 6508/22 Case Id: 2504M03581 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:45:00 PM

THE BESTWAY COOP URBAN TC SOCIETY LTD Vs. MOHINI SHARMA

Total Days spent : 33

Case No.: 7/24 Case Id: 2504M02912 Referring Judge: Sh. Sanjay Garg, DHJS

Case Type: RENT ACT: RENT OTHERS Hearing Time: 2:00:00 PM

RAM NIWAS GUPTA Vs. SURESH BANSAL

Total Days spent : 54

Case No.: 158/23 Case Id: 2505M04404 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

CHANPREET KAUR Vs. JASWINDER SINGH & ORS

Total Days spent : 12

Case No.: 1862/24 Case Id: 2505M03874 Referring Judge: Sh. Sahil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

RAMDHAN Vs. DHARAMBIR

Total Days spent : 26

Total:

Date: 02/06/2025

12

Case Type:

DCB BANK LTD

Mediator: Sh. R.K. Manchanda, Advocate Case Id: 2505M03961 Ms. Aditi Chaudhary, DHJS Case No.: 410/22 Referring Judge: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Case Type: **Hearing Time:** 11:00:00 AM MANPREET KAUR **PRITAM SINGH** Vs. Total Days spent: 26 Case No.: 2505M04476 Case Id: Referring Judge: Sh. Manoj Kr. Nagpal, DHJS 155/25 Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 11:00:00 AM SHREE SAAWARIYA SALES Vs. **PARESH DILIP TULSANI Total Days spent:** 12 Case Id: 2504M02950 Ms. Shaina Goyal, DJS Case No.: 16816/18 Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE Case Type: **Hearing Time:** 12:00:00 PM **NEHA CHOUDHARY AMIT KUMAR & ORS** Vs. **Total Days spent:** 54 Case No.: 4864/24 Case Id: 2504M03407 Referring Judge: Sh. Abhay Choudhary, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 12:00:00 PM SHRIRAM FINANCE LTD Vs. **SHAKTI DAGAR Total Days spent:** 40 Case No.: Case Id: 2505M04669 Referring Judge: Sh. Shubham Gupta, DJS 2553/24 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** Case Type: 12:00:00 PM M/S SONA MACHIANERY LTD Vs. **NAVIN KUMAR Total Days spent:** 5 Case No.: Case Id: 2504M03022 Referring Judge: Sh. Anubhav Bijalwan, DJS 164/19 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:30:00 PM Case Type: **ANIL AGGARWAL** M/S ARISU PACKAGING PVT LTD & ANR Vs. Total Days spent : 54 Case No.: Case Id: 2504M03578 Referring Judge: Sh. Murari Prasad Singh, DHJS 20/22 Case Type: MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 2:00:00 PM **SUDHA** Vs. **ARUN RAJPUT @ SANTOSH Total Days spent:** 33 Case No.: 3463/24 Case Id: 2503M02049 Referring Judge: Sh. Abhay Choudhary, DJS

Vs.

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

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ASHOK KUMAR

Hearing Time:

Total Days spent:

2:00:00 PM

Date: 02/06/2025

Case No.: 710/24 Case Id: 2505M04408 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

RITU PHOUR Vs. VIKRAM PHOUR & ORS

Total Days spent : 12

Case No.: 92/23 Case Id: 2505M03893 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

RUBY Vs. MOHD ISMAIL & ORS

Total Days spent : 26

Case No.: 935/23 Case Id: 2504M03391 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

ANSHI MALIK Vs. ANKIT KALRA & ORS

Total Days spent : 40

Case No.: 1244/21 Case Id: 2505M04678 Referring Judge: Ms. Charu Aggarwal, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 PM

AMAN DEEP SINGH Vs. SUKHMANI KAUR

Total Days spent : 5

Total: 12

Mediator: Sh. Rajesh Kumar Goel, DHJS

Case No.: 1370/20 Case Id: 2505M04320 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJESH UPPAL Vs. SURENDER SINGH CHAUTANI

Total Days spent : 15

Case No.: 1444/20 Case Id: 2505M04319 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MONIKA UPPAL Vs. SURENDER SINGH CHAUTANI

Total Days spent : 15

Case No.: 1443/20 Case Id: 2505M04321 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

KARAN UPPAL Vs. SURENDER SINGH CHAUTANI

Total Days spent : 15

Total: 3

Mediator: Sh. Rajeshwar Tyagi, Advocate

Case No.: 763/22 Case Id: 2505M03884 Referring Judge: Ms. Pooja Suhag, DJS

Date: 02/06/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

M/S LORD KRISHNA FINANCIAL SERVICES LTD Vs. CHAKRAPAL

Total Days spent : 26

Case No.: 9581/16 Case Id: 2505M03900 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 AM

KARTAR SINGH Vs. RAJENDER KUMAR & ORS

Total Days spent: 26

Case No.: 1241/23 Case Id: 2505M03969 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

MANEESH KALIA Vs. SHITU VERMA

Total Days spent : 26

Case No.: 181/24 Case Id: 2505M04403 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 AM

SHABANA Vs. SAJJAD HUSSAIN & ORS

Total Days spent : 12

Case No.: 137/24 Case Id: 2504M03355 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:00:00 PM

NATIONAL INSURANCE CO LTD Vs. RAKESH & ORS

Total Days spent : 40

Case No.: 610677/16 Case Id: 2504M03346 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

LAXMAN DASS Vs. DALIP SINGH & ORS

Total Days spent : 40

Case No.: 946/20 Case Id: 2504M03338 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S PHARMCHEM Vs. ARJUN ARORA

Total Days spent: 40

Case No.: 2114/22 Case Id: 2504M03394 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HOSHIYAR SINGH SURESH CHANDRA SAREES PVT Vs. M/S SHUBHANGI SAREES COLLECTION

Total Days spent : 40

Case No.: 4915/22 Case Id: 2503M02166 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S SHIVAY INTERNATIONAL Vs. M/S SHRI SAI TRADERS

Total Days spent: 75

Date: 02/06/2025

Case No.: 2113/22 Case Id: 2504M03395 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HOSHIYAR SINGH Vs. M/S SHUBHANGI SAREES COLLECTION

Total Days spent : 40

Case No.: 1462/24 Case Id: 2505M04681 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MAX STAR APPLIANCE LTD Vs. SANJEEV TYAGI

Total Days spent : 5

Total: 11

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